## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

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CPC. NO. 350/9/2017 (O.A. NO. 350/1072/2016)

Coram

Hon'ble Ms. Manjula Das, Judicial Member Hon'ble Ms. Jaya Das Gupta, Administrative Member

Dr. Ujjwal Bandyopadhyay,
Son of Late Shivadas Banerjee,
Aged about 52 years,
Working as Specialist Grade-I (Psychiatry)
ESIC Hospital & ODC (EZ), Joka,
Residing at Icon Enclave, B-3, Diamond Park,
Flat No. 3A, Post Office Joka,
Kolkata – 700 104.

.. Applicant.

Dated: 16.11.2017

## -Versus

- 1. Employees, State-Insurance Corporation
  Service through its Chairman,
  Standing Committee,
  Having office at Panchdeep Bhawan,
  Comrade Inderjeet Gupta (CIG) Marg,
  New Delhi 110 002
  Under Ministry of Labour & Employment,
  Government of India:
- 2. The Chairman,
  Employees' State Insurance Corporation,
  Panchdeep Bhawan,
  Comrade Inderjeet Gupta (CIG) Marg,
  New Delhi 110 002.
- 3. The Director General,
  Employees' State Insurance Corporation,
  Having office at Panchdeep Bhawan,
  Comrade Inderjeet Gupta (CIG) Marg,
  New Delhi 110 002.
- Shri S.K. Choudhury, Senior State Medical Commissioner (EZ), ESI Corporation, Panchdeep Bhawan, 5/1, Grant Lane, Kolkata – 700 012.

..... Respondents.



For the applicant

: Mr. B. Chatterjee, Counsel

For the respondents

: None

## ORDER (Oral)

## Manjula Das, Judicial Member

Ld. Counsel Mr. B. Chatterjee appearing on behalf of the applicant submits that as per an order of this Tribunal dated 25.07.2016 passed in OA. No. 350/1072/2016, the appeal filed by the applicant has been disposed of. Therefore, the CPC may be dropped with liberty to file an OA afresh challenging the appellate order.

2. The prayer is allowed: Contempt Proceeding is dropped. Notice, if any, issued are discharged. Liberty is granted to the applicant to file a fresh OA challenging the order of the Appellate Authority, if he so desires.

(Jaya Das Gupta) Member (A) (Manjula Das) Member (1)

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